

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 13.9.2019

**ORDER NO. 193 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 159/2019 for **CESTAT, New Delhi** for **16.9.2019** as follows.

On **16.9.2019 at 2.30 p.m.** Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part heard matter:-

ST/50482/2017

By order,

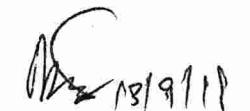


**(Bineesh Kumar K.S.)**

**Registrar**

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**Dy. Registrar**